

2

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

OA 1094/2003

New Delhi, this the 8th day of May, 2003

Hon'ble Sh. Shanker Raju, Member (J)

Kanhaiya Lal Aggarwal
S/o late Sh. Ram Prasad Agarwal
R/o 27/61, Thelaghar, Pathwari
Belanganj, Agra
Presently working as UDC in AGF
E/M II R&D ADRDE, Agra Cantt.

...Applicant

(By Advocate Sh. C.R. Pillai)

V E R S U S

Union of India through

1. The Secretary
Ministry of Defence, Govt. of India
South Block, New Delhi.
2. The Controller General
of Defence Accounts
West Block, 5, R.K. Puram, New Delhi.
3. Jt. Controller of Defence Accounts (Funds)
Meerut.
4. Assistant Accounts Officer (Army)
Agra.
5. Garrison Engineer (AF), Kheria,
Agra-8.
6. Garrison Engineer, E/M. Kheria
Agra - 8.

...Respondents

O R D E R (ORAL)

By Shri Shanker Raju,

The relief contained in this OA is to adjust the missing credits for the years, 1969-70, 1979-80, 1982-83, 1983-84 and 1985-86 amounting to Rs. 1876.75 in the PF Account No. 163478 with interest as admissible under GPF Rules with effect from the date each deduction from the salary was effected, as the applicant is retiring on superannuation on 31-7-2003. Request of the applicant was processed through letter

-2/-

3

dated 23-10-2002 and thereafter no decision has been taken by the respondents.

2. Ends of justice would be duly met if the present OA is disposed of at this stage itself with directions to the respondents to consider the claim of the applicant as contended by him in the present OA within a period of one month from the date of receipt of a copy of this order. Ordered accordingly.

3. Let a copy of this order along with the copy of the OA be sent to the respondents.

4. OA is disposed of accordingly.

S. Raju
(SHANKER RAJU)
MEMBER (J)

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